

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Royal Wood Pvt. Ltd Date of Commencement of Liquidation: 12-02-2021; List of Stakeholders as on Date: 27-04-2021; Name of IP: Mr. Prawincharan Prafulcharan Dwary; Last 5 digit of registration number: 10937

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1226400		1226400				NA
2	Liquidation costs incurred till date		21942		21942				NA
3	Secured financial creditors	1	189232000	1	189232000				NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	146602	1	146602				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		2	190626944	2	190626944				